

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 96 OF 2017
&
APPEAL NO. 159 OF 2017

Dated: 25th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 96 OF 2017

NTPC Limited **Appellant(s)**
Vs.
AP Eastern Power Distribution Co. Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Rakesh K. Sharma
Mr. Nishant Sharma for R-3 & R-4

Mr. S. Vallinayagam for R-11

APPEAL NO. 159 OF 2017

NTPC Limited **Appellant(s)**
Vs.
West Bengal State Electricity Distribution Company Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. R.B. Sharma
Mr. Mohit Mudgal for R-2, R-12 &
R-13

Mr. R.K. Mehta
Ms. Hinanshi Andley for R-4

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-9

ORDER

The learned counsel for the Appellant, Ms. Ranjitha Ramachandran submitted by way of Affidavit dated 22.02.2019 that Appeal Nos. 304 of 2016, 139 of 2017, 140 of 2017 and 171 of 2017 may also be listed along with the listed appeals (i.e. Appeal Nos. 96 of 2017 and 159 of 2017).

As agreed by learned counsel for the parties, list these matters for further hearing on **18.03.2019**.

(S. D. Dubey)
Technical Member

js/pk

(Justice Manjula Chellur)
Chairperson